

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2747/2007

(From the judgement and order dated 10/11/2006 in CWP No. 11570/2006  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PEPSU ROAD TRANSPORT CORP.

Petitioner(s)

VERSUS

RAWEL SINGH

Respondent(s)

(With prayer for interim relief )

Date: 23/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s) Mr. K.K. Mohan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Ad interim stay in the meantime.

[ Usha Bhardwaj ]

Court Master

[ Vinod Kulvi ]

Court Master